

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

**T.A. No. 62/1155/2020**

This the 30<sup>th</sup> March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Zahoor Ahmad Khan s/o Nazir Ahmad Khan, r/o Galiba abad, Shalteng Srinagar.
2. Gulzar Ahmad Shah s/o Ali MOhd. Shah r/o Mehjoor Nagar Srinagar.

.....Applicants

(Advocate: Mr. A.Hanan Kalwal)

**Versus**

1. State of J & K through its Commissioner/Secretary, Forest Department, Srinagar.
2. Director Forest Protection Force, J&K Srinagar.
3. Joint Director Forest Protection Force, Kashmir, Srinagar.
4. Deputy Director Forest Protection Force, Srinagar.

.....Respondents

**ORDER[ORAL]**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

1. Learned counsel for the applicant submits that the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly.



**(ANAND MATHUR)**  
MEMBER (A)

**(RAKESH SAGAR JAIN)**  
MEMBER (J)

KKS